

Annexure – 7
Name of the corporate debtor: Nuway Organic Naturals India Ltd; Date of commencement of CIRP: 25th March 2024; List of creditors as on: 27.06.2024

List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, they may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable					
1	REGIONAL P.F. COMMISSIONER, CHANDIGARH	EPFO	09.05.2024	48,515,415	-	Supplier of Good & Services	NA	NA	NA	NA	-	-	-	48,515,415	Observation in respect of other charges claimed along with the necessary documents to sustainable claims has been shared with claimant
2	REGIONAL P.F. COMMISSIONER, SHIMLA	EPFO	22.05.2024	827	827	Supplier of Good & Services	NA	NA	NA	NA	-	-	-	-	
3	Income Tax Department	Income Tax	03.06.2024	411,160,008	-		NA	NA	NA	NA	-	-	-	411,160,008	Observation in respect of other charges claimed along with the necessary documents to sustainable claims has been shared with claimant
4	BSE Limited	BSE	09.05.2024	22,141,294	22,141,294		NA	NA	NA	NA	-	-	-	-	
	Total			481,817,544	22,142,121		NA	NA	NA	NA	-	-	-	459,675,423	